

Annexure-1

Name of the Corporate Debtor: Angaraj Vanijya Pvt. Ltd. (in Liquidation) | Date of commencement of liquidation: 24.07.2025 | List of stakeholders as on: 22.09.2025

List of Secured Financial Creditors

(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1															
2															
	Total:		-	-	-	-			-						

Annexure-2

Name of the Corporate Debtor: Angaraj Vanijya Pvt. Ltd. (in Liquidation) | Date of commencement of liquidation: 24.07.2025 | List of stakeholders as on: 22.09.2025

List of Unsecured Financial Creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	Youthstar Vanijya Private Limited Flat No. AG/1, Ground Floor, Block A, Bani Park Apartment Lower Chelidanga, Bardhaman, Asansol 713304	22.11.2024	1,15,98,935	1,15,98,935	Unsecured Loan	-	87.62%	-	-	-	-	The claimant has not submitted their claim under Liquidation Proceedings and the amount has been admitted based on the claim filed under CIRP Proceedings in terms of Reg. 30 of Liquidation Regulations, 2016.
	Total:		1,15,98,935	1,15,98,935		-	87.62%	-	-	-	-	

Annexure-3

Name of the Corporate Debtor: Angaraj Vanijya Pvt. Ltd. (in Liquidation) | Date of commencement of liquidation: 24.07.2025 | List of stakeholders as on: 22.09.2025

List of Operational Creditors (Workmen)

Sl. No.	Name of authorised representative, if any	Name of workman	Details of claim received		Total amount of claim admitted	Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed		Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
	Total:			-	-	-			-	-	-	-	

Annexure-4

Name of the Corporate Debtor: Angaraj Vanijya Pvt. Ltd. (in Liquidation) | Date of commencement of liquidation: 24.07.2025 | List of stakeholders as on: 22.09.2025

List of Operational Creditors (Employees)

(Amount in INR)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
	Total:			-	-	-		-	-	-	-	-	



Santanu Brahma